

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 269/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2017

NAME OF THE PARTIES: M/s. Safari Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230  
to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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COMMON ORDER

CSP 266/230-232/NCLT/MB/MAH/2017

CSP 267/230-232/NCLT/MB/MAH/2017

CSP 268/230-232/NCLT/MB/MAH/2017

CSP 269/230-232/NCLT/MB/MAH/2017

List this matter on 15.6.2017

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)